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**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

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**ORDERS OF THE TRIBUNAL**

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26.05.2011

MA 168/2010

MA 169/2010

(OA 56/2006)

Mr.Dharmendra Jain, counsel for applicant.

Mr.D.C.Sharma, counsel for respondents.

Learned counsel for the applicant submits that due to retirement of the applicant after attaining the age of superannuation, this OA has become infructuous. Accordingly, the same is dismissed as having become infructuous.

In view of order passed in the OA, no order required to be passed in the MAs, which shall also stand disposed of accordingly.

*Anil Kumar*  
(Anil Kumar)

Member (A)

*K.S.Rathore*  
(Justice K.S.Rathore)  
Member (J)

*mk*

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